

(c) action taken by Government to get the illegally occupied tenements vacated and to allot them to the eligible persons ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) Yes, Sir.

(b) The DDA have reported that on 28.5.84 and 29.5.84 the residents of the Boulevard Road Transit Camp broke open the locks of 31 newly constructed slum tenements of Sarai Phoos and occupied them unauthorisedly and forcibly.

(c) According to the DDA all the unauthorised occupants were evicted with police assistance on 31.5.84 and possession of these quarters was resumed by the Slum Department. The DDA have since verified the eligibility of the most of persons to whom these quarters are to be allotted.

### Loss of Crops due to Floods

1130. SHRI RASA BEHARI BEHERA : Will the Minister of AGRICULTURE be pleased to state :

(a) the State-wise loss of crops due to heavy floods, during last two years and its rupee value; and

(b) the Central assistance given to the States State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) A statement giving information on cropped area affected due to floods/cyclone etc., and its rupee value is attached in Statement-I.

(b) A statement giving the ceilings of Central assistance sanctioned for floods/cyclone is attached in Statement-II.

### Statement-I

*Statement showing the details of loss of crops state-wise during the year 1982 & 1983*

Sl. No.	Name of State	1982		1983	
		Cropped area damaged lakh hectares	Value in Rs. lakhs*	Cropped area damaged in lakh ha.	Value in Rs. lakhs*
1	2	3	4	5	6
1.	Andhra Pradesh	0.43	228.00	27.28	31290.01
2.	Assam	0.96	890.00	1.38	1474.34
3.	Bihar	3.23	9700.38	3.71	2343.36
4.	Gujarat	N.R.	10528.28	2.18	3751.58

1	2	3	4	4	6
5.	Haryana	Nil	Nil	2.32	3228.00
6.	Himachal Pradesh	Nil	Nil	3.84	2730.71
7.	Jammu & Kashmir	N.R.	N.R.	N.R.	22.90
8.	Karnataka	0.59	235.99	0.50	263.49
9.	Kerala	0.008	59.98	0.002	70.70
10.	Madhya Pradesh	4.30	2523.00	0.71	711.20
11.	Maharashtra	0.03	189.60	9.05	5375.06
12.	Manipur	0.19	266.60	Neg.	2.25
13.	Meghalaya	N.R.	N.R.	2.01	48.00
14.	Nagaland	N.R.	N.R.	0.02	N.R.
15.	Orissa (Flood)	11.25	N.R.	0.88	326.00
	(Cyclone)	1.59	N.R.	—	—
16.	Punjab	Neg.	0.29	N.R.	735.09
17.	Rajasthan	0.52	439.50	0.17	272.14
18.	Sikkim	N.R.	N.R.	0.20	647.32
19.	Tamil Nadu	0.002	2.85	6.22	10254.40
20.	Tripura	0.42	321.88	0.45	1543.12
21.	Uttar Pradesh	33.00	33087.00	24.99	61910.00
22.	West Bengal	0.31	466.31	0.57	956.11

\*Value of damage to crop—Source=Central Water Commission.

## Statement-II

*Statement showing the Ceilings of Central Assistance Sanctioned to States for Flood, Snowstorm, Cyclone etc — During 1982-83 and 1983-84*

(Rs. in crores)

S. No.	State	1982-83	1983-84
1.	Andhra Pradesh	—	96.70
2.	Assam	9.47	11.07
3.	Bihar	17.48	—
4.	Gujarat	41.94	39.22
5.	Haryana	1.75	17.07
6.	Himachal Pradesh	4.03	8.29
7.	Jammu & Kashmir	—	1.00
8.	Karnataka	4.42	3.29
9.	Kerala	0.11	—
10.	Madhya Pradesh	2.07	5.69
11.	Maharashtra	—	24.68
12.	Manipur	—	—
13.	Meghalaya	0.33	1.90
14.	Nagaland	—	0.77
15.	Orissa	170.52	—
16.	Punjab	—	—
17.	Rajasthan	0.32	8.93
18.	Sikkim	—	4.40
19.	Tamil Nadu	—	41.18
20.	Tripura	0.56	4.50
21.	Uttar Pradesh	67.23	65.79
22.	West Bengal	7.57	—